

**Court-I**

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 175 of 2014**

**Dated : 22<sup>nd</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. .... Appellant (s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran  
Ms. Poorva Sahegal  
Counsel for the Respondent(s): Mr. Rajkumar Mehta  
Ms. Ishita for R.2

**ORDER**

Post the matter on **17.09.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

ts/js